NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

: M/s CADS SOFTWARE INDIA PVT LTD & 7 others

UNDER SECTION

: 241/242

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for filing rejoinder to the counter filed by R3, R4 & R7. Time extended at request. Put up on 06.10.207 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc